GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4655
ANSWERED ON:21.02.2014
CENTRAL KYC REGISTRY FOR COMMODITY EXCHANGES
Ponnam Shri Prabhakar

Will the Minister of FINANCE be pleased to state:

- (a) whether the Forward Markets Commission (FMC) has laid down/proposes to lay; down new guidelines to enable commodity exchanges and their members to use the Central Know Your Customer (KYC) Registry; and
- (b) if so, the details and its implementation status thereof along with response received so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) Yes Sir,
- (b) In pursuance of instructions issued by the Department of Financial Services(DFS) in the Ministry of Finance in 2013 regarding setting up of Central Know Your Customer(KYC) Registry, Forward Markets Commission(FMC) issued guidelines on December 18, 2013 to all the registered and recognized commodity exchanges. FMC has also requested Exchanges to instruct the intermediaries registered with them to be in a state of readiness to start uploading the KYC particulars and documents on the Central KYC Registry as and when the FMC conveys the decisions taken in this regard.

The operationalisation of the Central KYC Registry is dependent on prescribing a KYC information template common to all the regulators by the DFS, for which, responses have been invited from all regulators.